

[Extract from the Chd. Admn. Gaz., dated the 1st June, 2017]

CHANDIGARH ADMINISTRATION

SOCIAL WELFARE DEPARTMENT

Notification

The 22nd May, 2017

No. SW3/SCPCR/2017/4360.—In exercise of the powers conferred under Section 17 sub-section (2)(b) of the Commissions for Protection of Child Rights Act, 2005, the Administrator, Union Territory of Chandigarh is pleased to nominate the four Official Members of the Chandigarh Commission for Protection of Child Rights in addition to their duties as follows :—

1. Smt. Viney R. Sood,
Deputy Director Adult Education,
District Education Office, U.T., Chandigarh
2. Dr. Vandana Gupta,
Medical Superintendent,
Health Department, Chandigarh Administration
3. Sh. Dev Ranjan Negi,
Nodal Officer Disability,
Social Welfare Department,
Chandigarh Administration

4. Sh. Naveen Sharma,
Assistant Labour Commissioner,
Labour Department, U.T., Chandigarh

The above Members will be appointed till further orders. The two non-official Members appointed,—*vide* Notification No. SW3/SCPCR/2014/11697, dated 10th December, 2014 shall remain same till the completion of their tenure.

The 19th May, 2017.

(Sd.)
Adviser to the Administrator,
Chandigarh Administration.